THE HIGH COURT OF GUJARAT

N O T I F I C A T I O N

No.A.1201/2026 [33]

[I]

Transfers and Postings

The Hon'ble the Acting Chief Justice and Hon'ble Judges of the High Court of Gujarat are pleased to pass the order of transfer & posting of following Judicial Officer working in the cadre of District Judge, for effective and better administration of justice:

Sr.	Judicial Officer [JO Code]	Present Place of Posting	Transferred & Posted as
1	Mr. Vijaysinh Abhesinh Rana [GJ01510]	Additional District Judge & Additional Sessions Judge, Rajkot	Additional District Judge, Kheda at Nadiad

[II]

His Lordship and Their Lordships, in exercise of the powers conferred by sub-section 2 and 3 of section 8 the Bharatiya Nagarik Suraksha Sanhita, 2023 (46 of 2023), are further pleased to appoint Mr. Vijaysinh Abhesinh Rana as Additional Sessions Judge for the Sessions Division of Kheda District.

[III]

Consequential Posting Effect within the same Court Establishment

His Lordship and Their Lordships are further pleased to pass the order of posting of following Judicial Officers working in the cadre of District Judge:

Kheda District			
Sr.	**Judicial Officer**	**Present Posting**	**Posted as**
1	Mr. Hemang Ashvinbhai Trivedi [GJ00591]	Additional District Judge & Additional Sessions Judge, Kheda at Nadiad	2nd Additional District Judge, Kheda at Nadiad
2	Mr. Prakashkumar Pratapji Purohit [GJ00685]	2nd Additional District Judge & Additional Sessions Judge, Kheda at Nadiad	3rd Additional District Judge, Kheda at Nadiad
3	Mr. Mukeshkumar Jayantilal Brahmbhatt [GJ00754]	3rd Additional District Judge & Additional Sessions Judge, Kheda at Nadiad	4th Additional District Judge, Kheda at Nadiad
4	Mr. Shamnath Chandramohan Vemulla [GJ00818]	4th Additional District Judge & Additional Sessions Judge, Kheda at Kapadvanj	5th Additional District Judge, Kheda at Kapadvanj
5	Mr. Rameshwar Jitendrabhai Mirani [GJ00749]	5th Additional District Judge & Additional Sessions Judge, Kheda at Nadiad	6th Additional District Judge, Kheda at Nadiad
6	Ms. Twinkle Vinodchandra Jadav [GJ00602]	6th Additional District Judge & Additional Sessions Judge, Kheda at Nadiad	7th Additional District Judge, Kheda at Nadiad
7	Mr. Rajnikant Narsinhbhai Patel [GJ00861]	7th Additional District Judge & Additional Sessions Judge, Kheda at Nadiad	8th Additional District Judge, Kheda at Nadiad

Rajkot District			
Sr.	**Judicial Officer**	**Present Posting**	**Posted as**
1	Mr. Ikramkhan Basirkhan Pathan [GJ00614]	2nd Additional District Judge & Additional Sessions Judge, Rajkot	Additional District Judge, Rajkot
2	Mrs. Pushpa Shankerlal Saini [GJ01595]	3rd Additional District Judge & Additional Sessions Judge, Rajkot	2nd Additional District Judge, Rajkot
3	Mrs. Priyanka Agarwal [GJ01597]	4th Additional District Judge & Additional Sessions Judge, Rajkot	3rd Additional District Judge, Rajkot
4	Mr. Ashvinkumar Keshavlal Shah [GJ00663]	5th Additional District Judge & Additional Sessions Judge, Rajkot at Gondal	4th Additional District Judge, Rajkot at Gondal
5	Mr. Rajesh Sureshchandra Purani [GJ00727]	6th Additional District Judge & Additional Sessions Judge, Rajkot at Jetpur	5th Additional District Judge, Rajkot at Jetpur
6	Mr. Salim Abdulla Galaria [GJ00731]	7th Additional District Judge & Additional Sessions Judge, Rajkot	6th Additional District Judge, Rajkot
7	Mr. Riteshkumar Kantilal Modh [GJ00825]	8th Additional District Judge & Additional Sessions Judge, Rajkot at Gondal	7th Additional District Judge, Rajkot at Gondal
8	Mr. Vaibhav Vasant Mondhe [GJ00852]	9th Additional District Judge & Additional Sessions Judge, Rajkot at Dhoraji	8th Additional District Judge, Rajkot at Dhoraji
9	Mr. Pritesh Jagdishchandra Kayastha [GJ01053]	10th Additional District Judge & Additional Sessions Judge, Rajkot	9th Additional District Judge, Rajkot
10	Ms. Chetana Jayantilal Patel [GJ01056]	11th Additional District Judge & Additional Sessions Judge, Rajkot	10th Additional District Judge, Rajkot
11	Mrs. Sunanda Prashant Dulera [GJ00887]	12th Additional District Judge & Additional Sessions Judge, Rajkot	11th Additional District Judge, Rajkot
12	Mr. Jayeshkumar Dahyabhai Solanki [GJ00688]	13th Additional District Judge & Additional Sessions Judge, Rajkot	12th Additional District Judge, Rajkot
13	Ms. Jignashaben Maneklal Gajjar [GJ00921]	14th Additional District Judge & Additional Sessions Judge, Rajkot	13th Additional District Judge, Rajkot
14	Mr. Parag Mahendrabhai Shah [GJ00926]	15th Additional District Judge & Additional Sessions Judge, Rajkot	14th Additional District Judge, Rajkot
15	Mr. Bhadresh Hasmukhlal Gandhi [GJ00957]	16th Additional District Judge & Additional Sessions Judge, Rajkot	15th Additional District Judge, Rajkot

Rajkot District			
Sr.	**Judicial Officer**	**Present Posting**	**Posted as**
16	Mr. Manish Bharatbhai Nimavat [GJ00971]	17th Additional District Judge & Additional Sessions Judge, Rajkot	16th Additional District Judge, Rajkot

By order of the Hon'ble the Acting Chief Justice and the Hon'ble Judges of The High Court of Gujarat.

Digitally signed by
HEMANG RAJENDRA RAWAL
on 02/11/2026 12:26:59 IST.

The High Court of Gujarat,
At Sola, Ahmedabad - 380 060.
Date:02/11/2026

(Hemang R. Rawal)
Registrar General

Note:
The effective date of taking charge of the new assignment by all the concerned Judicial Officers shall be **06/11/2026.**

As per instruction contained in Part-3 (2) of Schedule-1, appended to Government General Administration Department Resolution No. TRF-1098-1432-GH-2, dated 25-11-2005, Mr. Vijaysinh Abhesinh Rana shall not be entitled for T.A./D.A.

No.A.1201/2026 [33]

Copy for information and necessary action/compliance to:

1. The Secretary to the Government of Gujarat, Legal Department, Gandhinagar.
2. The Member Secretary, Gujarat State Legal Services Authority, Ahmedabad.
3. The Director, Gujarat State Judicial Academy, Ahmedabad.
4. The Principal Judge, City Civil Court, Ahmedabad
5. The Principal Judge of all the Family Courts of Gujarat
6. The Principal District Judge of all the Districts of Gujarat.
7. The President, Industrial Court, Ahmedabad.
8. The Treasury Officers concerned.
9. All Judicial Officers concerned.
10. The Manager, Government Central Press, Gandhinagar
    (for publication in the Gujarat Government Gazette, Part-I, Central Section)

Digitally signed by
HEMANG RAJENDRA RAWAL
on 02/11/2026 12:27:12 IST.

The High Court of Gujarat,
At Sola, Ahmedabad - 380 060.
Date:02/11/2026

(Hemang R. Rawal)
Registrar General

Note:
As a green initiative, only one hard copy of this digitally signed notification be kept on record of the concerned office. Further soft copies of the notification be forwarded to all concerned instead of hard copies.